

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 110
CP No. 68/CTB/2019

Proceedings under Section 241-242, 246 Companies Act

IN THE MATTER OF:

Serious Fraud Investigation Office
V/S
Pradeep Kumar Sethy & Ors.

.....Applicant

.....Respondent

Order delivered on 26/06/2024

Coram:

Dr. N. V. Ramakrishna Badarinath, Hon'ble Member(J)
Shri Charan Singh, Hon'ble Member(T)

PRESENT:

For the Applicant

:

For the Respondent

Mr. Gopinath Nayak, PCS

ORDER

There is no representation for the petitioner i.e., Serious Fraud Investigation Office.

Learned counsel Mr. Saswat K. Acharya appeared for Respondent Nos. 2, 6 4 & 12. Learned authorised representative PCS Gopinath Nayak appeared for the Respondent Nos. 5 & 8.

Matter adjourned to 01.08.2024.

SD/-

Charan Singh
Member (Technical)

SD/-

Dr. N. V. Ramakrishna Badarinath
Member (Judicial)